

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 234
2(ND)16

IN THE MATTER OF:

Mr. Pritam Kumar

... **Applicant/Petitioner**

Vs.

M/s. Winner Device & Display Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 397-398

Order delivered on 19.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv Saurabh Kalia And Adv Kanvi Nagpal, For Respondents

ORDER

Renotify this case on 28.04.2021



**(T.S. SINGH)
COURT OFFICER**